

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 2095 of 1997

New Delhi, dated the 18th December, 1997

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

1. Shri Faiz Mohammad,
S/o Shri Immamudeen Khan,
Rice Section, Div. of Genetics,
IARI, III,
New Delhi.
 2. Shri Ashutosh Pandey,
S/o Shri Uday Shankar Pandey,
Brassica Section, Genetics Div.,
IARI,
New Delhi.
 3. Shri Bhpendra Kumar,
S/o Shri H.S. Chaturvedi,
R/o R2-56A, Gali No.5/3,
Sagarpur Main,
New Delhi-46.
 4. Shri Birendra Kumar Vatsa,
S/o Shri M.S. Vatsa,
C/o Dr. M.S. Sachdev,
Nuclear Research Lab.
IARI,
New Delhi.
 5. Shri Anita Baranwal
 6. Shri A.A. Jafri
 7. Shri Gopal Bhardwaj
 8. Shri Arun Kumar
 9. Shri C.P. Singh
 10. Smt. Sangeeta Gupta
 11. Shri M.K. Dwivedi
 12. Dr. Gyanendra Singh
 13. Shri Ashok Singh
 14. Shri Pragat Singh
 15. Shri S.K. Chaurasia
 16. Shri Rajendra Singh
 17. Dr. M.N. Tripathi
 18. Shri Arun Kumar Singh
 19. Dr. Shoraj Singh
 20. Shri Ramshray Singh
 21. Shri A.B. Chaudhary
 22. Shri Sandeep Dhama
 23. Shri Ashok Kumar Yadav
 24. Shri Awani Kumar Singh
 25. Shri Anupam Raj
 26. Shri Dhananjay Kumar Singh
 27. Shri Manoj Sharma
 28. Dr. Krishna Kumar
(All C/o IARI, Pusa,
New Delhi)
- Applicants

(By Advocate: Shri V.S.R. Krishna)

VERSUS

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1. Indian Council of Agricultural
Research through the
Director (Personnel),
ICAR, Krishi Bhawan,
New Delhi.

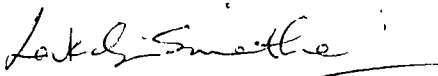
2. Director,
IARI,
Pusa,
New Delhi.

... Respondents

ORDER (Oral)

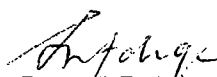
BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Both counsel state that this O.A. may be disposed of with a direction that the Respondents will extend to the present applicants, whatever benefits flow from the Delhi High Court's decision to be delivered in CW-3417/97 in IARI Vs. D.S.Rana & Ors. We direct accordingly. No costs.



(Mrs. LAKSHMI SWAMINATHAN)

Member (J)



(S.R. ADIGE)

Vice Chairman (A)

/GK/